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Title: Regarding crimes committed against women.

SHRI C. RAJENDRAN (CHENNAI SOUTH): Mr. Chairman, Sir, India is fast becoming a country which records most crimes against women. According to a report of the National Crimes Records Bureau, last year there were 2,61,000 cases of crimes against women, including sexual harassment, cruelty by in-laws and husband, kidnapping and human trafficking. During the same period, there were 42,000 cases of molestation of women. Compared to previous years, during 2011, there was a rise of upto 870 per cent in rape cases. We have such cases even in the Capital of Delhi, needless to talk about the far off and remote places. The NCRB reports that rape is the fastest growing crime in India.

With all these records, India is fast becoming 'the Crime Capital' of the world. There are also surveys, which point out that India is ranked better only to Pakistan and Afghanistan, in its treatment towards women.

Under the circumstances, women have very little to celebrate. The perpetrators of the crimes also seem to believe that they can get away with these crimes.

Hence, I urge upon the Home Minister to bring forward a comprehensive strict law to deal with the problem of crimes against women. .